

**OFFICE OF THE DISTRICT & SESSIONS JUDGE**  
**South District, Saket Court Complex, New Delhi**

**ORDER**

Vide order no. 45/DHC/Gaz./G-2/VI.E2(a)/ 2019 dated 30.09.2019 of the Hon'ble High Court of Delhi, court of Ms. Jyoti Kler, Additional District Judge-05, South stands abolished. All the pending cases of the said court are hereby assigned to the courts of Additional District Judges, South District in the manner given below:-

1	2	3
S. No.	Name of the Transferee Court	Cases as per Date / Cause list-wise
1.	Sh. Munish Markan, ADJ-01	As per ANNEXURE 'A'
2.	Sh. Nikhil Chopra, ADJ-02	As per ANNEXURE 'B'
3.	Ms. Vineeta Goyal, ADJ-03	As per ANNEXURE 'C'
4.	Sh. Sanjeev Kumar-II, ADJ-04	As per ANNEXURE 'D'

Note: The transferor court shall send the files / records / proceedings immediately to the transferee court complete in all respects with instructions to the parties to appear before the transferee court on the date fixed and would also display the name of the transferee court on the notice board of the court. A copy of the order be uploaded on the website of District Courts for the convenience of Lawyers and Litigants.

(POONAM A. BAMBA)

District & Sessions Judge, South  
Saket Courts Complex, New Delhi

No. Judl-II/F.75/South/Saket/2019-21539-21554 Dated, New Delhi the 01-10-19

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
5. The Officer In-Charge Computer Branch (South), Saket Court New Delhi.
6. The Chief/In-Charge, Prosecutor, Saket Courts, New Delhi.
7. The Secretary, Bar Association, Saket Courts, New Delhi.
8. The DCP South District, Hauz Khas, New Delhi
9. The Administrative Officer (Judicial)/Branch In-Charge, Filing Section, South District, Saket Court.
10. The Website Committee, Tis Hazari Court, Delhi.
11. PS/Reader to the Ld. District & Sessions Judge (South)
12. Notice Board (through Care Taker).
13. R & I Branch, South District for uploading on LAYERS.

(POONAM A. BAMBA)

District & Sessions Judge, South  
Saket Courts Complex, New Delhi

ANNEXURE-'A'

All the cases listed date-wise as given below transferred from the court of Ld. ADJ-05 (abolished) to court of Sh. Munish Markan, ADJ-01
10/10/2019
16/10/2019
21/10/2019
25/10/2019
02/11/2019
07/11/2019
14/11/2019
19/11/2019
23/11/2019
28/11/2019
03/12/2019
09/12/2019
13/12/2019
19/12/2019
24/12/2019
09/01/2020
15/01/2020
29/02/2020

ANNEXURE-'B'

All the cases listed date-wise as given below transferred from the court of Ld. ADJ-05 (abolished) to court of Sh. Nikhil Chopra, ADJ-02
03/10/2019
11/10/2019
17/10/2019
22/10/2019
30/10/2019
04/11/2019
08/11/2019
15/11/2019
20/11/2019
25/11/2019
29/11/2019
04/12/2019
10/12/2019
16/12/2019
20/12/2019
06/01/2020
10/01/2020
16/01/2020

ANNEXURE-'C'

All the cases listed date-wise as given below transferred from the court of Ld. ADJ-05 (abolished) to court of Ms. Vineeta Goyal, ADJ-03

04/10/2019
14/10/2019
18/10/2019
23/10/2019
31/10/2019
05/11/2019
11/11/2019
16/11/2019
21/11/2019
26/11/2016
30/11/2019
06/12/2019
11/12/2019
17/12/2019
21/12/2019
07/01/2020
13/01/2020
18/01/2020

ANNEXURE-'D'

All the cases listed date-wise as given below transferred from the court of Ld. ADJ-05 (abolished) to court of Sh. Sanjeev Kumar-II, ADJ-04
09/10/2019
15/10/2019
19/10/2019
24/10/2019
01/11/2019
06/11/2019
13/11/2019
18/11/2019
22/11/2019
27/11/2019
02/12/2019
07/12/2019
12/12/2019
18/12/2019
23/12/2019
08/01/2020
14/01/2020
20/01/2020